

ORDER DATED 27<sup>th</sup> OF JULY, 2012Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

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Heard Sri S. Patnaik, Ld. Counsel for the applicant and Sri S. Barik, Ld. Addl. Standing Counsel appearing for the Respondents.

2. By filing a Memo Sri S. Patnaik, Ld. Counsel for the applicant prays for withdrawal of the present O.A. No.83/2012. Accordingly prayer for withdrawal of the present O.A. is allowed.

3. In view of the above, O.A. No.83/2012 is dismissed as withdrawn.

  
MEMBER JUDL.  
C.R. MOHAPATRA  
MEMBER ADMN.

K.B.